

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

CP(IB) No.293/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

Singh Associates

...Operational Creditor

Vs

Prathista Industries Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)

ORDER

Orders not pronounced as the issue involved in the matter being the threshold limit. Hence, this matter is reopened and posted for hearing to 10.11.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)